

NOTICE


IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **18th August 2023 at 10.30 a.m. ;**

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The Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Valmiki Sa Menezes** (presently sitting at Nagpur) will take up the **Tax Appeal Nos.51/2017** and other connected matters, **for pronouncement of Judgment, through Video Conferencing**, as per the board notified separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date :17.08.2023

By Order, 

Sd/-

( S. Prabhudev)
Registrar (Judicial)